



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,9th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
46	I.A.(Civil)/2726/2024 B/O in WP(C)/392/2024 WITH WP(C)/392/2024	SMT. JOYANTA HOJAI Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM SC, NCHAC
		SMT. JOYANTA HOJAI Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM SC, DIMA HASAO
- FOR FRESH ADMISSION WITH STAY/BAIL -				
47	WA/313/2024 FIXED	M/S FEEDBACK INFRA PVT LTD Versus UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY N GAUTAM N GAUTAM	DY.S.G.I. SC, NHIDC

LEAVE NOTE OF ADVOCATES FOR 09/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

67	WP(C)/4461/2024 (CONNECTED WITH ITEM NO. 54 IN THE DAILY LIST), FIXED	ISHA RANI KALITA AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
53	Crl.Pet./1067/2023 B/O	SWARUP CHANGKAKOTY AND 7 ORS. Versus THE STATE OF ASSAM AND ANR	MR. R PHUKAN	PP, ASSAM
54	I.A.(Crl.)/392/2024 FIXED. WITH LCR (2 FILES). in Crl.Rev.P./224/2015	ON THE DEATH OF RAMAVATAR JALAN HIS LEGAL HEIRS CHIRANG JALAN Versus M/S DUTTA ELECTRICALS and ANR.	MR. K BHATTACHARJEE	MR. B D KONWAR SR. ADV.
	WITH Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR. Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	WITH Crl.M.C./294/2015 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	
	WITH I.A.(Crl.)/539/2016 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR. Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	WITH I.A.(Crl.)/337/2018 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS AND ANR Versus M/S ASSAM SUPPLY SYNDICATE	MRS J M KONWAR MR. R KALITA MR. R SALOI	MR. K BHATTACHARJEE
HEARING				
55	Crl.Rev.P./305/2022 WITH LCR 2 FILES, B/O	KRISHNA DAS Versus SMTI. HAIMYA DAS	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
58	WP(C)/562/2023 FIXED	MANJULA BAYAN AND 171 ORS Versus THE STATE OF ASSAM AND 61 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR D HUSSAIN	MR. S C KEYAL (r-24) MR S DEY (R-31) GA, ASSAM MR. D HUSSAIN (R-43) MR. N H LASKAR (r-37) MS.SHOMA DASGUPTA (R-31) MR. R A CHOUDHURY (R-43) MS. J BAISHYA (r-24) MR. R A MAZUMDER (R-43) SC, G U
59	WITH WP(C)/6594/2023	FAYZUL HOQUE MAZUMDER AND 17 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAJUMDAR MR. R MAJUMDAR MRS. R RONGMEI MS. J GHOSH	MR. P J PHUKAN GA, ASSAM MS. M BHATTACHARJEE MR. C SHARMA SC, G U
60	WP(C)/3505/2024 FIXED	DR. AMATYA BHARADWAJ Versus THE STATE OF ASSAM AND 2 ORS	MR SISHIR DUTTA MR D J MEDHI	SC, HIGHER EDU SC, APSC
61	WITH WP(C)/3346/2024	NAMITA BORUAH AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH	SC, HIGHER EDU SC, APSC MR. S P CHOUDHURY(R-5) MR. K P PATHAK (R-4) MR K BISWAKARMA(R-5)
62	WITH WP(C)/3356/2024	DR. PLABAN BORA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N N B CHOUDHURY MR S BORTHAKUR MR. N SARKAR MR. A NAYAK	SC, HIGHER EDU SC, APSC MR. K P PATHAK (R-4)
63	WITH WP(C)/3475/2024	NITISH BHARDWAJ Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	SC, HIGHER EDU SC, APSC

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-II

THIS BENCH WILL SIT AT 10:30 AM

**THIS BENCH WILL RISE AS SOON AS THE DIVISION BENCH
COMPRISING OF HONOURABLE MR. JUSTICE K.R. SURANA
AND HONOURABLE MR. JUSTICE MANISH CHOUDHURY RISES
AND WILL SIT AGAIN AFTER RISING OF THE DIVISION
BENCH-II, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
67	Bail Appln./2442/2024 FIXED	AMIR HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

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HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
50	I.A.(Civil)/2738/2024 B/O in RSA/10253/2024 WITH RSA/10253/2024 (Filing Number) WITH I.A.(Civil)/10256/2024 (Filing Number) WITH I.A.(Civil)/10257/2024 (Filing Number)	URBASHI BHARALI AND 2 ORS Versus HEMOPROVA KAKOTY URBASHI BHARALI AND 2 ORS Versus HEMOPROVA KAKOTY H URBASHI BHARALI AND 2 ORS Versus HEMOPROVA KAKOTY H URBASHI BHARALI AND 2 ORS Versus HEMOPROVA KAKOTY H	MR. K R BOROOAH MR. K R BOROOAH MR. K R BOROOAH MR. K R BOROOAH	
HEARING				
51	FAO/31/2024 (AT 2:00 P.M.), PART-HEARD, WITH LCR, FIXED WITH I.A.(Civil)/1359/2024 in FAO/31/2024 WITH I.A.(Civil)/2175/2024 in FAO/31/2024	E EIGHTEEN.COM LTD AND 2 ORS Versus FITJEE LTD E EIGHTEEN.COM LTD AND 2 ORS Versus FITJEE LTD FITJEE LTD Versus E EIGHTEEN.COM LTD AND 2 ORS	MR. S SARMA MR D DAS MR. S SARMA MR D DAS MR. U HAZARIKA	MR. U HAZARIKA MR. J ROY MR S SARMA

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BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
58	WP(C)/4410/2024 FIXED	KSHIRODE CHANDRA CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR H I CHOUDHURY H YEASMIN	GA, ASSAM SC, REVENUE
ADMISSION				
59	WP(C)/6875/2019 FIXED	NIKHIL CHANDRA DEV NATH AND 25 ORS. Versus UNION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS MR B DAS	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, REVENUE
WITH				
	I.A.(Civil)/2727/2024 in WP(C)/6875/2019	MILAN DEBNATH AND 4 ORS. Versus UNION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS MR B DAS	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
60	WP(C)/1164/2023 FIXED	BANK OF INDIA Versus M/S MURULI HARDWARE AND 6 ORS.	MR. A GANGULY MR. A DHANUKA	GA, ASSAM MR. R DUBEY(R-4) MR. D MAZUMDAR (r-3) MS. S KANUNGOE (r-3) MS. J CHETTRY (r-3) MR. S K CHOUDHURY (R-4)
61	WP(C)/1254/2023 FIXED	M/S AJJOY DUTTA WHOLESALE WARE HOUSE Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS MS E NATH	SC, EXCISE DEPTT.
62	WP(C)/1001/2024 FIXED AT 2:00 P.M.	MD. MUSTAFA AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR ARINDAM BARUAH	MR. N J GOGOI(SC, ASAMB) SC. AGRICULTURE SC, AGRICULTURE MARKETING BOARD.
63	WP(C)/1707/2024 FIXED	MIR SIRAJUL HOQUE AND 388 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR A W AMAN MR. J ABBAS MR M HANDIQUE	GA, ASSAM SC, REVENUE
WITH				
64	WP(C)/1689/2024	BABUL HUSSAIN AND 129 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
65	WP(C)/3910/2024 FIXED	AURORA FINE ARTS Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, FINANCE AND TAXATION

66	WP(C)/3919/2024 FIXED	SKIPPER LIMITED Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
ORDERS				
67	WP(C)/7370/2023 FIXED	ON THE DEATH OF MD KADDUS ALI HIS SON NAMELY ABDUL MALEK AND 31 ORS Versus THE STATE OF ASSAM AND 62 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. M BEGUM MR S H MAHMUD MR S ISLAM MR. S SUR	MR. M K CHOUDHURY GA, ASSAM MR P BHARDWAJ MR. D. BORAH SC, REVENUE
68	WITH WP(C)/3550/2020	AKABBAR ALI AND 58 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. M K CHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 09/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,9th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
58	AB/2271/2024 FIXED.	LAKHYAJYOTI MAZUMDAR AND ANR Versus THE STATE OF ASSAM	MR. T DEURI MS A DAS MS. L WANGSA	PP, ASSAM
BAIL HEARING (BA)				
59	Bail Appln./1647/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MRINAL BAISHYA Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	DR. P AGARWAL, AMICUS CURIAE PP, ASSAM
BAIL HEARING				
60	AB/1841/2024 B/O	JUBEL KHAN Versus THE STATE OF ASSAM	TINKU SOM MR H DAS MS. U HAZARIKA MS S ISLAM	PP, ASSAM
61	AB/2225/2024 FIXED.	JATIN KALITA Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. B D KONWAR SR. ADV. SPL. PP, C.B.I. MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	
62	AB/2230/2024 FIXED.	ANJAY BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR. U K DAS MS. G MAHANTA H THAKURIYA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 19

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

52	CRP(IO)/337/2024 B/O	MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA C SARMA V KHAKHALARY	GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 09/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH- IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
72	I.A.(Civil)/2734/2024 ((CONNECTED WITH ITEM NO. 64 IN THE DAILY LIST), B/O in WP(C)/1229/2013	DWIJENDRA MOHAN GOSWAMI AND 9 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. K P PATHAK	GA, ASSAM SC, REVENUE
MOTION				
73	WP(C)/4483/2024 FIXED	M/S MEGA ELECTRICALS Versus THE STATE OF ASSAM AND 9 ORS	MR. N N B CHOUDHURY MR. A A BARMAN MR. D SUTRADHAR	GA, ASSAM SC, PWD
ADMISSION				
74	WP(C)/5884/2021 FIXED	SARAWGI PETROLEUM AGENCY AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS. S NEWAR MR D KHAN	SC, BTC SC, P H E
75	WP(C)/2840/2023 FIXED	DIPAK RANJAN PAUL AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MR. P K ROYCHOUDHURY (P-2,3,4,5) MR. JUNM LASKAR MR H I CHOUDHURY (P- 2,3,4,5) H YEASMIN (P-2,3,4,5)	GA, ASSAM MR. S DUTTA (R-4 & R-5) MS S MOCHAHARI SC, S.M.B.
76	WP(C)/3526/2024 BY SLIP	M/S CONSULTING ENGINEER (NG) AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR R SINGHA MS S PATOWARY	DR. J. D. KHAUND(R-7) MRS. A GAYAN (R-6) MR H K DAS (r-5) MR. D NATH MS D MAHANTA (r-5) MS P RABHA (R-6) MS M BARMAN (R-6) M NARZARY MR N K SARMA (r-5) SC, A.H and V. DEPT.
77	WP(C)/3678/2024 FIXED	DIPAK KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY R L CHUTIA M INGTI	GA, ASSAM SC, G M D A SC, GMC SC, FOREST

78	WITH WP(C)/2040/2023	ASSAM REAL ESTATE AND INFRASTRUCTURE DEVELOPMENT ASSOCIATION Versus THE STATE OF ASSAM AND 6 ORS.	DR. ASHOK SARAF MR. S CHETIA MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
79	WITH WP(C)/4468/2023	NEEL KAMAL HAZARIKA AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
80	WITH WP(C)/4520/2023	DIPALI KALITA (BARMAN) Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
81	WITH WP(C)/4521/2023	ABHIJEET BHARALI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	SC, MINES AND MINERALS GOVT OF ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
82	WITH WP(C)/4637/2023	MRIGENDRA NATH SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
83	WITH WP(C)/4668/2023	JAMAT RELIEF COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED	GA, ASSAM SC, FOREST SC, GMC
84	WITH WP(C)/4857/2023	JENAT MOLLAH Versus THE STATE OF ASSAM AND 4 ORS	MR J MOLLAH PETITIONER IN PERSON	GA, ASSAM SC, G M D A SC, GMC SC, FOREST
85	WITH WP(C)/6105/2023	SANGEETA DEVI SIOTIA Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MD. A KHAN	GA, ASSAM SC, FOREST SC, GMC
86	WITH WP(C)/6507/2023	RUP SEK HAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	GA, ASSAM SC, FOREST SC, GMC
87	WITH WP(C)/6981/2023	KAMESWAR KALITA Versus THE STATE OF ASSAM AND 7 ORS	MS. F KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, G M D A SC, GMC
88	WITH WP(C)/7410/2023	ANUJ BHAIJANKA Versus THE STATE OF ASSAM AND 6 ORS	MR J PAYENG MS PRATIMA RABHA MR G TAKU MS A PAYENG	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
89	WITH WP(C)/7511/2023	NIJARA DAS Versus THE STATE OF ASSAM AND 8 ORS	MR. A CHETRY MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, G M D A SC, FOREST

90	WITH WP(C)/35/2024	BHABANI KANTA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	MS. M BARMAN (GA, ASSAM) S. BORA (SC, HOUSING AND URBAN AFFAIRS) I. BORTHAKUR (SC, FOREST & ENVIRONMENT) SC, GMC
91	WITH WP(C)/169/2024	CHANDRA DHAR MALAKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	GA, ASSAM SC, FOREST SC, GMC
92	WITH WP(C)/199/2024	MINA RAM BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	SC, MINES AND MINERALS GOVT OF ASSAM GA, ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
93	WITH WP(C)/263/2024	M/S PARASOL ENGINEERING ASSOCIATES Versus THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR D K DEY MR J P CHAUHAN	GA, ASSAM SC, FOREST SC, GMC
94	WITH WP(C)/728/2024	JIBA NATH SARMA AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	SC, MINES AND MINERALS GOVT OF ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
95	WITH WP(C)/1392/2024	YOGENDRA KUMAR PANDEY Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	SC, MINES AND MINERALS GOVT OF ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
96	WITH WP(C)/1657/2024	HARICHARAN DEKA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A BHATTACHARYYA	GA, ASSAM SC, FOREST SC, GMC
97	WITH WP(C)/3212/2024	DHANJYOTI TALUKDAR Versus THE STATE OF ASSAM AND 7 ORS	MR. S A AHMED MR. F A AHMED C S KAMTHONG MRS. A KHANAM	GA, ASSAM SC, GMC SC, G M D A SC, FOREST

BAIL HEARING (BA)

98	Bail Appln./2136/2024 WITH SCANNED COPY, FIXED	NEUTON DAS AND 6 ORS Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 09/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
54	AB/2196/2024 WITH OFFICE NOTE, FIXED	NANDA DAS Versus THE STATE OF ASSAM AND ANR.	MS. A HUSSAIN MR R ISLAM S PAUL MR. A H MOLLAH	PP, ASSAM
55	AB/2239/2024 FIXED.	PORIMAL KUMAR RAY Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS. J GHOSH	MR P KATAKI(R-2) MRS R BEGUM(R-2) MS. A LALA(R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
53	AB/2328/2024 B/O	ABDUL ALIM AND 6 ORS. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
MOTION				
54	AB/2309/2024 FIXED	IMDAD CHAND Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
55	WITH AB/2190/2024	DR ABU SHARIF AKANDA Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI	PP, ASSAM
56	WITH AB/2244/2024	MOHAMMED ANWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. M ALAM	PP, ASSAM
57	AB/2387/2024 B/O	RUNU DAS Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. R ISLAM	PP, ASSAM
BAIL HEARING (BA)				
58	Bail Appln./2619/2024 FIXED.	SMT. PURABI DEY @ PURABI DEY BHATTACHARJEE Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
BAIL HEARING				
59	AB/2293/2024 WITH OFFICE NOTE, FIXED	IKBAL HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
60	AB/2304/2024 FIXED	GAFUR ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. B K SEN MR A HUSSAIN N HASAN P SINGH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	MR. V K CHOPRA	04-09-2024	To	09-09-2024
13)	T A LASKAR	05-09-2024	To	10-09-2024
14)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
15)	MR. S A AHMED	05-09-2024	To	10-09-2024
16)	MR. R K BHATRA	15-09-2024	To	20-09-2024
17)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
18)	MR. S SHARMA	09-09-2024	To	10-09-2024
19)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
20)	MR. D GOSWAMI	09-09-2024	To	09-09-2024
21)	MR. P P BARUAH	13-09-2024	To	20-09-2024
22)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024